GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 5660 TO BE ANSWERED ON 06th APRIL, 2022

FTAs

5660. SHRI NALIN KUMAR KATEEL:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether India has entered into Free Trade Agreements (FTAs) with many countries and if so, the details of the number of countries with whom FTAs have been signed by India during the last five years;
- (b) whether expected progress has been achieved in terms of trade under the FTAs;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SMT. ANUPRIYA PATEL)

(a) to (d): So far, India has signed 13 Free Trade Agreements (FTAs) with its trading partners, including the 3 agreements, namely India-Mauritius Comprehensive Economic Cooperation and Partnership Agreement (CECPA), India-UAE Comprehensive Partnership Agreement (CEPA) and India-Australia Economic Cooperation and Trade Agreement (IndAus ECTA) signed during the last five years. The list of FTAs signed by India is as under:

SN	Name of the Agreement
1	India-Sri Lanka Free Trade Agreement (FTA)
2	Agreement on South Asian Free Trade Area (SAFTA)
	(India, Pakistan, Nepal, Sri Lanka, Bangladesh, Bhutan, the
	Maldives and Afghanistan)
3	India-Nepal Treaty of Trade

SN	Name of the Agreement
4	India-Bhutan Agreement on Trade, Commerce and Transit
5	India-Thailand FTA - Early Harvest Scheme (EHS)
6	India-Singapore Comprehensive Economic Cooperation
	Agreement (CECA)
7	India-ASEAN CECA - Trade in Goods, Services and Investment
	Agreement (Brunei, Cambodia, Indonesia, Laos, Malaysia,
	Myanmar, Philippines, Singapore, Thailand and Vietnam)
8	India-South Korea Comprehensive Economic Partnership
	Agreement (CEPA)
9	India-Japan CEPA
10	India-Malaysia CECA
11	India-Mauritius Comprehensive Economic Cooperation and
	Partnership Agreement (CECPA)
12	India-UAE CEPA (*)
13	India-Australia Economic Cooperation and Trade Agreement
	(ECTA) (*)

^(*) Signed, but yet to be implemented.

In addition, India has signed the following 6 limited coverage Preferential Trade Agreements (PTAs):

S.No.	Name of the Agreement
1	Asia Pacific Trade Agreement (APTA)
2	Global System of Trade Preferences (GSTP)
3	SAARC Preferential Trading Agreement (SAPTA)
4	India-Afghanistan PTA
5	India-MERCOSUR PTA
6	India-Chile PTA

The economic impact assessment of FTAs undertaken both in terms of data analysis and stakeholder consultations from time to time, has revealed that there has been growth in both exports and imports with FTA partners.